

# THE HIGH COURT OF ORISSA, CUTTACK

## NOTIFICATION

**No.565/R Dated 27<sup>th</sup> January,2022**

Pursuant to the representation Dated 23<sup>rd</sup> November, 2021, received from the Secretary, Orissa High Court Bar Association, Cuttack, Hon'ble the High Court of Orissa have been pleased to substitute the existing provisions contained in Rule-6-A, Chapter-VI, Part-II, of Rules of the High Court of Orissa, Volume-I, 1948 (4<sup>th</sup> Edition, 1983) as follows:-

**Rule-6-A.** Every Vakalatnama/ appearance memo filed by an Advocate including Panel Lawyers of both State & Central Govt. shall bear stamp value of Rs.50/ - (Rupees Fifty) only and every appearance memo filed by the designated Senior Advocates, Advocate General, Odisha and Asst. Solicitor General of India for State of Odisha shall bear stamp of value of Rs. 100 /- (Rupees One hundred) only, to be supplied by the High court Bar Association, under the "High Court Bar Association Members Welfare Scheme-2010" . Failure to comply the above requirement shall be pointed out as a defect by the Registry at the time of stamp reporting. This shall be in addition to the existing practice of affixing stamp or stamps of the value of Rs.15/- (Rupees fifteen) only on every Vakalatnama and Memorandum of Appearance filed by the Advocates/ Senior Advocates as per the Government of Odisha, Law Department Notification No.243, dated the 19<sup>th</sup> June, 2014.

The above amendments shall come into force with effect from 1<sup>st</sup> February, 2022.

**By Order of the Court**

  
**(Suman Kumar Mishra)**  
**REGISTRAR (JUDICIAL)**

**Memo No.1542 (150) Date. 27.01.2022**

Copy forwarded to the

1. All officers of the Court,
2. Joint Registrar-cum-Sr. Principal Secretary to Hon'ble the Chief Justice,
3. Addl. Principal Secretaries/ Sr. Secretaries/ Secretaries/ P.As attached to the Hon'ble Judges for placing the same before their Lordships for information,
4. Stamp Reporter and Addl. Stamp Reporter (all) of the Court
5. All Superintendent/ Section Officer of the Court,
6. All Court Masters
7. Court Master, Lawazima Court
8. Superintendent, Computer section to upload the same in the official website of the Court.
9. Notice Board.

  
27.1.2022  
**SPECIAL OFFICER (SPL. CELL)**

**Memo No.1543 Date. 27.01.2022**

Copy forwarded to the Secretary, Orissa High Court Bar Association, Odisha, Cuttack for information and for circulation among the Bar Members w.r.t. to his letter No.HCBA/2070/2021 Dtd.23.11.2021.

  
27.1.2022  
**SPECIAL OFFICER (SPL. CELL)**

**Memo No.1544 (35) Date. 27.01.2022**

Copy forwarded to the

1. Dist. & Sessions Judge,.....(All)
2. Director, Judicial Academy, Odisha, Cuttack,
3. Member-Secretary, OSLSA, Odisha, Cuttack
4. Chairman, Bar Council of Odisha, Cuttack
5. President, Orissa High Court Bar Association, Odisha, Cuttack
6. Advocate General, Odisha, Cuttack

  
27.1.2022  
**SPECIAL OFFICER (SPL. CELL)**

**Memo No.1545 Date. 27.01.2022**

Copy forwarded to the Principal Secretary to Govt. of Odisha, Law Deptt., Bhubaneswar for information and according necessary permission at the earliest to the Deputy Director, Printing, Stationary & Publications, Odisha, Cuttack for publication in the next issue of Odisha Gazette (Extra-Ordinary).

  
27.1.2022  
**SPECIAL OFFICER (SPL. CELL)**

**Memo No.1546 Date. 27.01.2022**

Copy forwarded to the Deputy Director, Printing, Stationary & Publications, Odisha, Cuttack for publication in the next issue of Odisha Gazette (Extra-Ordinary) with a request to furnish 50 copies of the same to this Court at this earliest.

  
27.1.2022  
**SPECIAL OFFICER (SPL. CELL)**